

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP (IB) No. 63/Chd/Pb/2017
alongwith
Caveat No.4/2017**

In the matter of:

Varda Spinning & Weaving Mills Pvt. Ltd. ...Petitioner-Financial Creditor

Vs.

Jindal Cotex Ltd. ...Respondent-Corporate Debtor.

Present: Mr. Rakesh Bhatia, Advocate for the petitioner.
Mr. Nesar Ahmad, Practising Company Secretary
with Mr. Rajesh Goyal, Chief Accounts Officer and
Mr. Anil Malhan, Company Secretary for the corporate
debtor.

Learned counsel for the petitioner has already filed rejoinder.

The Authorised Representative of the Corporate Debtor has handed over
master data of the respondent-company retrieved on 03.10.2017. This
be taken on record. List the matter on 11.10.2017 for arguments.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

October 09, 2017
arora